- 6. Gauhati
- 7. Patna

6143

- 8. Poona
- 9. Simla
- 10. Srinagar.

These Centres are expected to start functioning during 1969-70.

## CASH COLLECTION FROM D.M.S. DEPOTS

1761. SARDAR NARINDAR SINGH BRAR : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

- (a) the procedure of collecting the cash from the Depot Managers/Depot Assistants of the Delhi Milk Scheme;
- (b) whether it is a fact that the cashiers come to the Milk Depots late in the night to collect the cash and Depot Managers/ Depot Assistants have to wait for them for a long time after the Depots are closed after the distribution of milk; and
- (c) if so, what steps are being taken to ensure prompt collection of cash from the. milk Depots as soon as the depots are closed after distribution of milk?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) Cash from milk depots of Delhi Milk Scheme is collected by Cash Clerks who travel from depot to depot in milk vans at the time of collection of empty bottles immediately after completion of sales.

- (b) Collection of cash is normally completed at all depots within one hour after completion of sales. Collection of cash may, however, be delayed in rare cases due to breakdown of van etc.
- (c) In view of the position explained in (b) above, the question does notarise.

## ARRESTS OF MANAGER ETC. OF BIRLA'S MOIRA COLLIERY

1761. SHRI KALYAN ROY:

SHRI PRANAB Kb MAR MOKHERJEE:

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that acts of violence are being resorted to by the Management of Birla's Moira Colliery;

(b) whether the Manager the C.R.O. Commander and other supervisory staff were arrested by the Police and if so, the reasons for their arrests;

to Ouestions

- (c) whether complaints have been received from A.I.T.U.G. Union that their members are feeling insecured because of the Managements violent activities; and
- (d) if so, what steps have since been taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) :

- (a) and (b) There have been some allegations regarding alleged wrongful confinement of a worker in the Colliery Manager's Bungalow, and death of a worker's newly-born baby following assault on the mother. The C.R.O. Commander and nine other persons are reported to have been arrested; the Manager of the Colliery, who surrendered at the police station Ondal, was subsequently released on bail.
  - (c) Yes.
- (d) The Sub-divisional Magistrate has promulgated an order under Section 144 Cr. P.C. The alleged offences are under investigation by the State police authorities.

## MOIRA COLLIERY

1763. SHRI KALYAN ROY:

SHRI PRANAB KUMAR MOKHERJEE: Will the Minister of LABOUR AND REHABILITATION be pleased to state: (a) the number of C.R.O. workers who were recruited in Moira Colliery and Shankarpur Colliery, West Bengal, in 1967, 1968 and 1969 and the posts for which they were recruited; and

(b) how many of them have been made permanent?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) *Moira Colliery* 

None. The Colliery was closed in 1965-

Shankarpur Colliery

No labour was recruited through the Labour Depot, Gorakhpur. The C.R.O. recruited the following